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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO 366/2008 and CM APPL. 15718/2008 RAJNI KAPOOR

..... Appellant

Through: Mr. Anand Amit, Advocate

versus

DR. ARUN SEIGELL & ANR.

..... Respondents

Through: Mr. Sudhanshu Batra, Sr. Advocate with Mr. Bhuvan Gugnani and Mr. Rupender Sharma, Advocates

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

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1.

Learned counsel for the appellant seeks an adjournment on the ground

that the senior counsel is not available today.

2. The aforesaid request is opposed by the learned senior counsel for the

respondents.

3. As a last opportunity, list on 26.04.2023.

MANOJ KUMAR OHRI, J

JANUARY 25, 2023

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